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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.401/9/HDB/2019
NAME OF THE COMPANY	Pioneer Torsteel Mills Pvt Ltd
NAME OF THE PETITIONER(S)	A&A International Trading Pvt Ltd
NAME OF THE RESPONDENT(S)	Pioneer Torsteel Mills Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Devangi Kariya for Y Srujanarayana	PCS	9704630066	D.J. Kariya

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Harshvardhan Abburi	Advocate	8885808388	Harshvardhan
JV Ravi Sankar	Advocate	8885358890 Pioneer Torsteel	

ORDER


PCS for Operational Creditor is present. Counsel for Corporate Debtor is present.

Actually matter is listed for hearing finally. However, both sides reported parties are negotiating for settlement and they may agree for settlement.

For reporting settlement or in case no settlement for hearing, list the matter on 22.01.2020.


Member (T)

Binnu


Member (J)